

ITEM NO.4

REGISTRAR COURT. 1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 10041/2024

MEHENDRA PANDIT (D) THRO. HIS LRS BADRI PANDEY Appellant(s)

VERSUS

BABUA KOERI (D) & ORS. Respondent(s)

[Only C.A. No. 10042/2024 is listed under this item]

WITH

C.A. No. 10042/2024 (III-A)

Date : 21-05-2025 This appeal was called on for hearing today.

For Appellant(s) : Mr. Akhilesh Kumar Pandey, AOR
Mr. Rajeev Singh, AOR

For Respondent(s) :

Ms Radha Rajput, Adv.
Mr Anurag Singh, Adv.
Mr. Ankur Yadav, AOR
Ms. Asha Gopalan Nair, AOR
Mr. Akhilesh Kumar Pandey, AOR
Mr. Rajeev Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

C.A. No. 10042/2024

Respondent no. 1 (i) and 2 are duly represented.

Ld. counsel for the appellant is granted two weeks' time to take fresh steps and file fresh particulars in respect of unserved respondent nos.1 (ii to iv).

Service is complete on respondent no.1(v) through dasti but none has entered appearance.

List again on 14.08.2025.

SUJATA SINGH
Registrar

